ITEM NO.26 Court 5 (Video Conferencing) SECTION X

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

CONMT.PET.(C) No. 265/2021 in MA 2252/2020 in W.P.(C) No. 640/2017

AJESH LUTHRA Petitioner(s)

VERSUS

AJAY BUSHAN PANDEY & ANR.

Respondent(s)

(FOR ADMISSION)

Date: 04-10-2021 This petition was called on for hearing today.

CORAM:

HON'BLE MR. JUSTICE L. NAGESWARA RAO HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Maninder Singh, Sr.Adv

Mr. A.K. Behera, Sr. Adv Mr. V. K. Verma, AOR

For Respondent(s) Mr. K.K. Venugopal, Ld. AG

Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following O R D E R

List on 18.10.2021.

Learned counsel for the parties are permitted to file additional documents.

(Geeta Ahuja) Court Master (Anand Prakash)
Court Master